

Central Administrative Tribunal
Principal Bench
New Delhi

CP No.118/2017 in
OA No.3623/2014

New Delhi this the 10th Day of July, 2017

Hon'ble Shri V. Ajay Kumar, Member (Judicial)
Hon'ble Shri Shekhar Agarwal, Member (Administrative)

1. Lakhi Ram (Mali),
Age 58 years,
S/o Sh.Banwari Lal,
NDMC, Ward No.57,
Paschim Vihar, Rohini Zone,
New Delhi.
2. Kalu Ram (Mali) (Retd.),
Age 61 years,
S/o Sh.Banwari Lal,
NDMC, Ward No.57,
Paschim Vihar, Rohini Zone,
New Delhi.
3. Ram Naresh (Mali),
Age 54 years,
S/o Sh.Lala Ram,
NDMC, Ward No.57,
Paschim Vihar, Rohini Zone,
New Delhi.
4. Lal Chand (Mali),
Age 59 years,
S/o Sh.Nathu Ram,
NDMC, Ward No.57,
Paschim Vihar, Rohini Zone,
New Delhi.
5. Hari Prasad (Mali),
Age 59 years,
S/o Sh.Tribubhan Mishra,
NDMC, Ward No.57,
Paschim Vihar, Rohini Zone,
New Delhi.
6. Jaipal (Mali) (Retd.),
Age 62 years,
S/o Sh.Jage Ram,
NDMC, Ward No.57,
Paschim Vihar, Rohini Zone,
New Delhi.
7. Barkhoo (Mali),
Age 59 years,
S/o Sh.Manpher,
NDMC, Ward No.58,
Paschim Vihar, Rohini Zone,
New Delhi.

8. Ghanshyam (Mali) (Retd.),
Age 63 years,
S/o Sh.Munna Lal,
NDMC, Ward No.58,
Paschim Vihar, Rohini Zone,
New Delhi.
9. Kamla Devi (Coolie),
Age 55 years,
W/o Sh.Fatte Singh,
SDMC, Ward No.104,
JJ Colony, Madipur, West Zone,
Delhi-63.
10. Brij Lal (Mali),
Age 55 years,
S/o Sh.Pratap Singh,
SDMC, Ward No.104,
JJ Colony, Madipur, West Zone,
Delhi-63.
11. Surender Singh (Mali),
Age 59 years,
S/o Sh.Chandan Singh,
NDMC, B-3 Block,
Paschim Vihar, Rohini Zone,
Ward No.57, New Delhi.
12. Ram Pal Singh (Mali),
Age 56 years,
S/o Sh.Ram Singh,
NDMC, Dingra Park,
Punjabi Bagh, Karol Bagh Zone,
New Delhi.
13. Shanmugam (Mali) (Retd.),
Age 61 years,
S/o Sh.Karuppan,
NDMC, Ward No.57,
Paschim Vihar, Rohini Zone,
Delhi.
14. Giri Prasad (Chowkidar) (Retd.),
Age 60 years,
S/o Sh.Durga Prasad,
SDMC, Rajouri Garden,
Bindra Park, West Zone,
Delhi.
15. Rajkumar (Chowkidar),
Age 56 years,
S/o Sh.Tikka Ram,
SDMC, Rajouri Garden,
Bindra Park, West Zone,

Delhi.

16 Jagdish (Chowkidar),
Age 59 years,
S/o Sh.Sunder Lal, B-3 Block,
Paschim Vihar, Rohini Zone,
Ward No.57, New Delhi.

17. Ajit Singh (Mali) (Retd.),
Age 61 years,
S/o Sh.Chandgi Ram,
H.No.ZW-7, Khyala Village,
New Delhi.
18. Baljeet Singh (Mali) (Retd.),
Age 64 years,
S/o Sh.Choturam,
Village & Post Tikri Kalan,
Near Shahid Bhagat Singh Park,
Kalan Panna Saini Mohalla,
Tikri Kalan, Delhi-41.
19. Manohar Lal (Mali) (Retd.),
Age 64 years,
S/o Sh.Govind Ram,
C-214/15, Uttam Nagar,
Hastal Colony, New Delhi.
20. Kazod Ram (Mali) (Retd.),
Age 65 years,
S/o Sh.Narayan Lal,
A-141, Madipur Colony, New Delhi-63.
21. Ram Saroop (Mali) (Retd.),
Age 65 years,
S/o Late Sh.Kana Ram,
B-324, Madipur Colony,
New Delhi.
22. Ram Pal Singh (Mali),
Age 56 years,
S/o Sh.Ram Singh,
NDMC, Dingra Park,
Punjabi Bagh, Karol Bagh Zone,
New Delhi.
23. Dhani Ram (Mali),
Age 57 years,
S/o Sh. Bamathu,
NDMC, Q.V. Block, Pitampura,
Rohini, Delhi.
24. Jagdish (Mali) (Retd.),
Age 63 years,
S/o Sh. Rupan
Village & Post Office Ranikheda,
Near Dispensary Road,
Delhi-81.
25. Laxmi Prasad (Mali),
Age 59 years,
S/o Shri Kalu Ram,
SDMC, Ward No.125,
West Zone, Uttam Nagar,

New Delhi.

26. Ghanshyam (Mali) (Retd.),
Age 63 years,
S/o Sh. Munna Lal,
NDMC, Ward No.48,
Paschim Vihar, Rohini Zone,
New Delhi.
27. Mahipal Singh (Mali) (Retd.),
Age 66 years,
S/o Shri Mahinder Singh,
House No. B-143, Mange Ram Park,
Sector-23, Delhi-83.
28. Bhopal Singh (Pump Operator),
Age 63 years,
S/o Sh. Fate Singh, EDMC,
Ward No.253 (Sardar Patel Chowk),
Gawadi, Shahdra North Zone,
Delhi.
29. Ranvir Singh (Chowkidar),
Age 53 years,
S/o Sh. Amiram NDMC, Dhingra Park,
Punjabi Bagh, New Delhi,
Karol Bagh Zone, New Delhi.
30. Bijender (Mali),
Age 58 years,
S/o Sh. Gopi, NDMC,
Ward No.47, Paschim Vihar,
Rohini Zone, New Delhi.
31. Dhan Singh (Mali) (Retd.),
Age 62 years,
S/o Sh. Bhayram, NDMC,
Ward No.47, Paschim Vihar,
Rohini Zone, New Delhi.
32. Kartar Singh (Mali),
Age 57 years,
S/o Sh. Roop Chand,
SDMC, South Zone,
Green Park, Jahazmahal Ward-176,
Delhi.
33. Ram Prasad (Mali),
Age 59 years,
S/o Sh. Mool Chand,
SDMC, South Zone,
Green Park, New Delhi.
34. Hazari Lal (Mali),
Age 57 years,
S/o Sh. Ram Singh, SDMC,
South Zone, Green Park,
Saket, PVR Saket Nursury,
New Delhi.

35. Tulsi Ram (Mali) (Retd.),
Age 60 years,
S/o Sh. Bhuram Ram, SDMC,
South Zone, Green Park,
Saket, PVR Saket Nursury,
New Delhi.
36. Prasadi Lal (Mali) (Retd.),
Age 63 years,
S/o Sh. Narayan Singh, SDMC,
(Saket) South Zone,
Saket, PVR Saket Nursury,
New Delhi.
37. Umar Md. (Mali),
Age 55 years,
S/o Sh. Chhidda Khan, SDMC,
South Zone, Green Park,
Saket, PVR Saket Nursury,
New Delhi.
38. Moti Lal (Chaudhary),
Age 53 years,
S/o Sh. Tej Pal Singh, SDMC,
South Zone, Green Park,
Lado Sari, New Delhi.
39. Jai Lal (Mali),
Age 59 years,
S/o Sh. Goverdhan, SDMC,
South Zone, Green Park,
Saket W-169, New Delhi.
40. Prem Singh (Mali) (Retd.),
Age 63 years,
S/o Sh. Ram Prasad, SDMC,
South Zone, Green Park,
Lado Sarai Ward No. 169,
New Delhi.
41. Firtu Ram (Mali) (Retd.),
Age 62 years,
S/o Sh. Ram Lotan, SDMC,
South Zone, Green Park,
Lado Sarai Ward No.169,
New Delhi.

42. Smt. Anaro (Mali) (Retd.),
Age 60 years,
W/o Sh. Tejram, SDMC,
South Zone, Green Park,
Saket Ward No.169, New Delhi. Applicants

(By Advocate: Ms. Ankita Patnaik)

VERSUS

1. Mr. P.K. Gupta, IAS
Commissioner
North Delhi Municipal Corporation,
Dr. SPM Civic Centre, JLN Marg, New Delhi-110002.
2. Dr. Puneet Kumar Goel, IAS
Commissioner
South Delhi Municipal Corporation
Dr. SPM Civic Centre, JLN Marg, New Delhi-110002.
3. Mr. Mohanjeet Singh, IAS,
Commissioner
East Delhi Municipal Corporation
Udyog Sadan, Patparganj, Delhi-110092. Respondents

(By Advocate: Mr. M.S.Reen for R-1, Mr. R.K. Jain for R-2 and Ms. Sangeeta Singh with Mr. Pradeep Singh Tomar for R-3)

O R D E R (ORAL)

(By Hon'ble Shri V. Ajay Kumar, Member (J):-

The OA No.3623/2014 was disposed by this Tribunal on 01.12.2015 as under:-

"5. In view of the above, and also following our order dated 30.09.2015 passed in OA No.3622/2015, we dispose of the present- Application with the direction to the respondents to pass a reasoned order expeditiously, preferably within a period of three months from the date of production of certified copy of this order. However, it is made clear that we have not expressed any opinion on the merit of the issue, as, at the first instance, it is required to be examined and disposed of by the respondents by recording reasons.

6. With the above directions, the Application stands disposed of, but without costs."

2. The respondents submit that they have fully complied with the order of this Tribunal. In compliance of the order of the Tribunal, the respondent No.1 has passed an order dated 06.05.2016 and respondent No.2 has also passed an order dated 07.07.2017 and copies of both orders are produced before us.

3. In the circumstances and in view of the substantial compliance, the CP is closed. Notices issued to the respondents are discharged. No costs.

(Shekhar Agarwal)
Member (A)

(V. Ajay Kumar)
Member (J)

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